

**GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 1806  
TO BE ANSWERED ON WEDNESDAY, THE 13<sup>th</sup> FEBRUARY, 2019**

**RELEASE OF MPLAD FUNDS**

**1806. SHRI MUKESH RAJPUT:**

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether Member of Parliament Local Area Development Fund's remaining instalments are proposed to be released in lump-sum;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) whether the Member of Parliament Local Area Development Fund is proposed to be simplified; and**
- (d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI VIJAY GOEL)**

**(a) & (b) Annual entitlement of Member of Parliament (MP) of Rs. 5.0 crore is released in two equal instalments (Rs. 2.50 crore each) as laid down in guidelines on MPLADS. There is no proposal to release the entitlement of an MP in lump-sum.**

**(c) & (d) MPLAD scheme is governed by "Guidelines on MPLADS" which is revised from time to time based on the needs.**

**\*\*\*\*\***